81 WritUn Answers

(ख) केन्द्रीय सरकार ने ट्रकों द्वारा कोयला ले जाने के लिए कोई परमिट नहीं दिया है ग्रौर न ही उसने किसी राज्य सरकार को निदेश दिया है कि ऐसा कोई परमिट जारी किया जाए किन्तु यदि ग्राव्य्यकता पड़े तो उसे कोई ग्रापत्ति नहीं होगी।

f[THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) During January-June 1980 56.74' million tonnes of coal '/as produced in the country. Durin \ January-June, 1980, 32.38 million ton leg of coal waai transf-ported by rail *a* '& 14.53 million tonnes of coal was transported by road to various consumers situated all over the country. This excludes the movement of coal by means other than railway wagons and trucks.

(b) Central government has not issued any per; nit for transporting coal by trucks nor has it directed any State Government for issue of such permit but it w ill have no objection if necessity arises.]

झाकाशवाणी तथा दूरदर्शन पर राजनीतिक नेताझों के नामों का उल्लेख

135. श्री हु अमदेव नारायण यादवः क्या सूचना ग्रौर प्रसारण मंती यह बताने की कृपा करेंगे कि :

(क) जनवरी से जून, 1980 की अवधि के दौरान रेडियो और टेली-विजन पर किन-किन दलों से सम्बद्ध राजनीतिक नेताओं के नामों का उल्लेख किया गया था तथा उक्त नेताओं में से प्रत्येक के वक्तव्यों के लिए कितना-कितना समय दिया गया था; और

(ख) इन जन संपर्क साधनों पर कितनी बार उनके नाम लिए गए थे?

Mentioning of names of political leader9 on AIR and Doordarshan

135. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) the political leaders with then party affiliations whose names were mentioned on radio and television and time given to the statements of each of the said leaders during the period from January to June, 1980; and

(b) the number of times their names were Jreferred to on these mas* media?]

सूचना ग्रौर प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती राम दूलारी सिन्हा) : (क) ग्रीर (ख) यह समझा जाता है कि माननीय सदस्य आकाशवाणी और दूरदर्शन द्वारा उन प्रमुख राजनैतिक नेताग्रों, जो राज्य सभा के सदस्य हैं, क वक्तव्यों को उन कार्यक्रमों में दिए गए समय के बारे में पूछ रहे हैं जो अनन्य रूप से संसदीय कार्यवाहियों को कवर करने से सम्बन्धित हैं ग्रर्थात् ग्राकाशवाणी के "टुडे इन पार्लियामेंट" ग्रौर "संसद समीक्षा" तथा दूरदर्शन के "दिस वीक इन पार्लियामेंट", और "संसद समीक्षा"। उक्त सूचना एकत्र की जा रही है और उसको यथा समय राज्य सभा को मेज पर रख दिया जायगा ।

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION-AND BROADCASTING (SHRIMATI RAM DULARI SINHA); (a) and (b) It is presumed that the Hon'ble Member is referring to the tim_e given by Akashvani and Doordarshan to statements of prominent political leaders who are Members of the Rajya Sabha in programmeg exclusively related to coverage of Parliamentary proceed-

†[] English Translation.

ings, namely, "Today in Parliament" and "Sansad Sameeksha" in Akash-vani and "This Week in Parliament" and "Sansad Sameeksha" in Doorda-ehan. The above information i_3 being collected and will be laid o_n the Table of the Rajya Sabhai in due course.]

Fertilizer project at Thal-Vaishet

136. SHRI A. G. KULKARNI; SHRI S W. DHABE: SHRI N. P. CHENGALRAYA NAIDU SHRI K. L. N. PRASAD:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether the work at Thal-Vaishet fertilizer project is progressing according to the schedule;

(b) if so, by when the project is likely to be completed and whether any foreign assistance will be required lo_r this purpose;

(c) whether representation received from the Maharashtra Government in connection with the adequate supply of associated and non-associated gas from Bombay High has been considered; and

(d) if so, what quantities of associated and non-associated ga_s from Bombay High are likely to be allotted to Maharashtra State and which are the othe_r States who have been allowed gas from Bombay High and what is the quantity supplied to them?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTTTJZERS (SHRI VEERENDRA PATIL): (a) There has been some delay in the implementation of Thai Vaishet fertilizer project. 84

(b) The project is expected to be completed in 45 months after all the approvals ar_e given. The foreign exchange requirements of the project will be met largely from World Bank and UK credits.

(c) and (d) Yes, Sir. The Working Group set up by Government on optimum utilisation off offshore gas from Bombay High and others offshore fields had received suggestions/ representations from various State Govennmenta including Government the of Maharashtra. The Working Group has in it_a report, which has been broadly accepted by the Government, inter alia, recommended that almost all the available lean gas could be utilised for the production of fertilizers in six additional fertilizer plants-one each in Madhya Pradesh and Rajasthan and 4 in Uttar Pra-deshi-apart from the four plants- two each in Maharashtra and Gujarat-already approved The requirement of the gas for these plants has been estimated ag under:

(in Million cubic Meters per day) lean Gas (i.c. Associated and/or non associated gas after fractionation for LPG and petrochemicals) 1. Maharashtra (existing & new plants) 4.5 2. Gujarat (new plants 3.0

- 3. Madhya Pradesh (new plants) . 1.5 4. Rajasthan (new plants) . 1.5
- 5. Uttar Pradesh (new plants) . 6.0

16.3 lean gas or 19 million cubic meters per day of natural gas.